

ment of alnd would be considered on completion of all necessary documents/information.

### **Peripheral Services by DDA to Cooperative societies**

1258. SHRI G. I. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether D.D.A./M.C.D. have failed to provide peripheral services and water supply to cooperative group housing societies, which have come up and are ready for occupation in Delhi;

(b) if so, the details of these societies and the areas where they have constructed their buildings;

(c) the action DDA is taking to compensate for the loss caused to these low income and middle class member sof the cooperatives; and

(d) the action contemplated to fulfil the commitments to group housing societies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Whenever construction has been completed/ nearing completion, necessary action to provide civic amenities is being taken by the DDA on priority basis. However, there are 45 group housing societies in the areas as indicated below where construction has either been completed or is in an advanced stage, but where peripheral services like water supply, sewerage and electricity have not been provided.

1. Bodella Ph. I & II in West Delhi	— 5 Nos.
2. Rohini	— 5 Nos.
3. Trans Yamuna area	— 35 Nos.
<b>Total</b>	<b>45 Nos.</b>

(c) Since the land rate charged from the group housing societies is on 'No Profit No Loss' basis, question of giving any compensation does not arise.

(d) DDA is making earnest efforts to provide these amenities by expediting necessary action on the part of the other agencies like MCD and DESU. Efforts are also being made to speed up the works in progress.

### **Appointment of Agents by A.I**

1259. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India has appointed Alghanian Travels as General Sales Agent;

(b) if so, the rational of this appointment;

(c) whether appointment by itself has affected the revenue receipts of Air India, if so, details thereof;

(d) whether any complaint has been received about the working of the General Sales Agent, if so, the details thereof and action taken; and

(e) whether Government propose to reconsider the appointment?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. M/s. Alghanim Travel Agencies were appointed as Air India's General Sales Agent in 1966, on the basis of their financial standing, experienc and reputation, to meet the stipulation that no foreign airline could set up an office in Kuwait without an official Kuwaiti sponsor.

(c) The revenue receipts of Air India in Kuwait has increased each year during the period 1984-85 to 1986-87.